



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar

Notification,

Srinagar, the 19th July, 2017

SRO 301 .-In exercise of the powers conferred by sub-section (1) of section 129 of the Constitution of Jammu and Kashmir, the Governor is pleased to appoint Mr. Tsering Angchok, IAS (Retd.) as Member of the Jammu and Kashmir, Public Service Commission.

By order of the Governor.

(Khurshid Ahmad)IAS
Commissioner/Secretary to the Government

No: GAD(Ser)IAS/28/2017

Dated: 19 -07-2017

Copy to :

1. Mr. Tsering Angchok, IAS (Retd.)

Copy also to the:-

1. OSD in General Administration Department / Financial Commissioner (Coordination), Resident Commission, J&K Government, New Delhi.
2. Vice-Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K, Srinagar.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Financial Commissioner (Revenue), J&K, Srinagar.
6. Principal Secretary to the Governor.
7. All Principal Secretaries to the Government
8. Principal Secretary to the Chief Minister.
9. All Commissioners/Secretaries to the Government.
10. Divisional Commissioner, Jammu/Kashmir

11. All Heads of Departments / Managing Directors.
12. Secretary, J&K Public Service Commission.
13. Director Estates.
14. Director, Information, J&K.
15. Director Archives, Archaeology and Museums
16. Secretary, J&K Legislative Assembly / Council.
17. OSD with the Deputy Chief Minister.
18. General Manager, Government Press, Srinagar / Jammu.
19. Private Secretaries to all Cabinet Ministers / Ministers of State.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner /Secretary to the Government, General Administration Department.
22. I/c website, GAD
23. Stock file.